COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 245 & 244 OF 2017 IN DFR NO. 4191 OF 2016

Dated: 20th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Maharashtra State Electricity Tra Vs.			Appellant(s)
Maharashtra Electricity Regulato	ry Commission & Ors	••	Respondent(s)
Counsel for the Appellant(s) :	Mr. M. Y. Deshmukh		
Counsel for the Respondent(s) :	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan for R-2	2	

Ms. Nikita Chouske for R-3

<u>ORDER</u>

<u>IA NO. 244 OF 2017</u>

(Appln. for condonation of delay in filing)

Learned counsel for the Appellant seeks two weeks' time to file Affidavit of Service. He may file the same on or before 05.04.2018.

List the matter on 10.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd